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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 7119/2019 MOHAN LAL

.....Petitioner

Through:

versus

UNION OF INDIA

....Respondent

Through: Mr. Amit Tiwari, CGSC, Ms. Ayushi Srivastava, Adv, Mr. Ayush Tanwar, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA ORDER (ORAL)

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01.08.2025

C.HARI SHANKAR, J.

- 1. Learned Counsel for the petitioner seeks leave to withdraw this petition to approach the Central Administrative Tribunal with the reliefs sought in this petition. Leave and liberty is granted as aforesaid.
- **2.** The petition is disposed of as withdrawn.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 1, 2025/ng

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